

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
08-02-2024 AT 10:30 AM**

**CP No. 29/241/HDB/2023**  
u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Aveena Gudapati

**...Petitioner**

**VS**

VRK Enterprises (India) Private Limited and 6 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr. Juber Hussain, for Respondent Nos 5,6 and 7 through Video Conference and Learned Counsel Mr. Anil Mukherji, for petitioner present physically. No representation for other respondents. For hearing, matter adjourned to 21.03.2024.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**